

.. ITEM NO.44
N XI

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)
2/2013

No(s).31831-3183

RAM YASH
er(s)

Petition

VERSUS

STATE OF U.P & ORS
nt(s)

Responde

(with interim relief and office report)

Date : 24/02/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Suraj Singh,Adv.
Mr. Pradeep Misra,Adv.

For Respondent(s)

Mr. Pradeep Kumar Yadav,Adv.
Mr. Purvish Jitendra Malkan,Adv.

Mr. T. Mahipal,Adv.
Mr. Vinay Garg,Adv.

Mr. Kunal Verma,Adv.
Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the
learned counsel for the petitioner to comply with the terms of Order dated
10.12.2014 of this Court.
Respondent No.5 has failed to file the counter
affidavit within the period stipulated under the rules.
Signature Not Verified

Digitally signed by
Madhu Grover

List again on 5.5.2015.

Date: 2015.02.26
15:10:40 IST
Reason:

RA)

(M K HANJU

Registra

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MG